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ITEM NO.MM-C

COURT NO.1

SECTION IVA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)
No(s).19058/2009

(From the judgement and order dated 21/10/2008 in MFA No.
8771/2008 of The HIGH COURT OF KARNATAKA AT BANGALORE)

SPL.LAQ OFFICER, MYSORE URB.DEV.AUTHORITY

Petitioner(s)

VERSUS

SAKAMMA

Respondent(s)

WITH SLP(C) NO. 18707 of 2009

Date: 25/03/2010 These Petitions were mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.M. PANCHAL
HON'BLE DR. JUSTICE B.S. CHAUHAN

For Petitioner(s) Mr.P.Vishwanatha Shetty, Sr.Adv.
(Mentioned by)
Mr. E.C. Vidya Sagar, Adv.

For Respondent(s) Mr.S.J.Aristotle, Adv.
For Mr. V.G. Pragasam, Adv.

UPON hearing counsel the Court made the following
O R D E R

List in the last working week of May, 2010.

(G.V.Ramana)
Court Master
(Mentioned slip enclosed)

(Vijay Dhawan)
Asst.Registrar